

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 271
TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020

LOSS TO FLORICULTURE DURING LOCKDOWN

271. SHRI A. RAJA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has conducted any survey on the loss occurred in floriculture across the country, especially in Tamil Nadu during the lockdown;
- (b) if so, the details thereof;
- (c) whether the Government has provided any special financial assistance to the farmers due to their unsold produce;
- (d) if so, the details thereof; and
- (e) the details of the steps taken by the Government to uplift the floriculture farmers after the lockdown?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): No survey has been reported to be conducted by the State Government, in Tamil Nadu during the lockdown period. However, Govt. of Goa, Govt. of Karnataka and Govt. of Punjab have reported that a survey has been conducted in their States. Govt. of Goa has reported a loss of Rs. 45.65 lakhs in an area of 5.6 ha. while Govt. of Punjab has reported a loss of Rs. 420 lakh. Govt. of Karnataka has reported a incurring loss of 11,685 hectare of area under flower crops.

(c) & (d): No special financial assistance has been extended to the farmers for their unsold produce by the Government. Govt. of Karnataka has provided an amount of Rs. 31.8375 crores under the special programme 'Compensation to the flower growing farmers'.

(e): The assistance is provided to floriculture farmers under Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme, for area expansion of flowers and support for Integrated Nutrient/Pest Management, planting material of flowers under protected structures and post-harvest management of flowers. The details of the cost norms and assistance provided are given in attached **Annexure**. The assistance may also be availed by the State Governments under the action plan of MIDH.

Annexure

S. No.	Items	Cost Norms	Pattern of Assistance
1. Flowers (For a maximum of 2 ha per beneficiary)			
(i)	Cut flowers	Rs. 1.00 lakh/ha	40 % of the cost for Small & Marginal farmers and 25% of cost to other category farmers in general areas, 50% of cost in NE & HS, TSP areas, A&N and Lakshadweep Islands.
(ii)	Bulbous flowers	Rs. 1.50 lakh/ha	40 % of the cost for Small & Marginal farmers and 25% of cost to other category farmers in general areas, 50% of cost in NE & HS, TSP areas, A&N and Lakshadweep Islands.
(iii)	Loose Flowers	Rs. 40,000/ha	40 % of the cost for Small & Marginal farmers and 25% of cost to other category farmers in general areas, 50% of cost in NE & HS, TSP areas, A&N and Lakshadweep Islands.
2. Protected Cultivation			
(i)	Cost of planting material & cultivation of Orchid & Anthurium under poly house/ shade net house.	Rs.700/Sq. m	50% of cost limited to 4000 sq.m. per beneficiary.
(ii)	Cost of planting material & cultivation of Carnation & Gerbera under poly house/ shade net house	Rs. 610/Sq.m	50% of cost limited to 4000 sq.m. per beneficiary.
(iii)	Cost of planting material & cultivation of Rose and liliun under poly house/ shade net house	Rs. 426/Sq.m	50% of cost limited to 4000 sq.m. per beneficiary.
